

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT

NO.L(A) 25/2019/Pt/30


Dated Shillong the 19<sup>th</sup> July, 2019

OFFICE ORDER

For the smooth functioning of the Department and also due to Administrative reasons, the office of the Public Prosecutor/ Govt. Pleader which was transferred to the office of the District and Session Judges/ Judicial Magistrate at the time of separation of Judiciary from Executive shall henceforth be brought back under the control of the Deputy Commissioner/SDO (Civil). All the administrative matter relating to the functioning of the office of Public Prosecutor/ Govt Pleader shall be under the control of the Deputy Commissioner/SDO (Civil) in their respective office as done earlier. Consequent to that, power and function of the Drawing and Disbursing Officer for operating the fund meant for Govt Pleader/Public Prosecutor from the under mentioned Head of Account shall henceforth be transferred to the office of the Deputy Commissioner /SDO (Civil).

- 2014- Administration of Justice
- 114- Legal Adviser and Counsels
- (02)- Legal Remembrancer and his Office
- 01- Salaries-6<sup>th</sup> Schedule Pt II Areas Voted"
- 11- T.E-6<sup>th</sup> Schedule Pt II Areas Voted"
- (04)- Public Prosecutor/Govt Pleader
- 28- Professional Services 6th Schedule Pt II Areas Voted"

This order will take immediate effect and until further order.

  
Commissioner & Secretary to the Govt. of Meghalaya  
Law Department.

Memo.NO.L(A) 25/2019/Pt/30-A

Dated Shillong the 19<sup>th</sup> July, 2019

Copy to:

1. P.S. to Minister in-charge Law for information of the Minister
2. Commissioner & Secretary, Law Department.
3. The Registrar General, High Court of Meghalaya, Shillong.
4. The Advocate General /Additional Advocate General, Shillong.
5. The District & Session Judge, Shillong/ Jowai /Nongpoh/Tura/ Williamnagar/ Nongstoin/Ampati.
6. All Deputy Commissioner/All Sub-Divisional Officer
7. The Chief Judicial Magistrate, Shillong/Nongpoh/Jowai/Tura/ Williamanagar/Nongstoin /Ampati.
8. The Judicial Magistrate, Sohra/Amlarem/Mairang/ Dadengiri.
9. The Treasury Officer, Shillong/Nongstoin/Nongpoh/Williamnagar/Jowai/Tura/Ampati Baghmara/Mairang/Sohra/Mawkyrwat/Resubelpara/Dadengiri/Amlarem/Khliehriatfor information .
10. The Accountant General (A&E) Meghalaya, Shillong.
11. The Director of Printing and Stationery, Meghalaya Shillong for publication in the next issue of Meghalaya Gazette.
12. All Public Prosecutor/Govt.Pleader
13. Office copy/Guard file.

By order etc,  
  
Deputy Secretary to the Govt. of Meghalaya  
Law (A) Department.